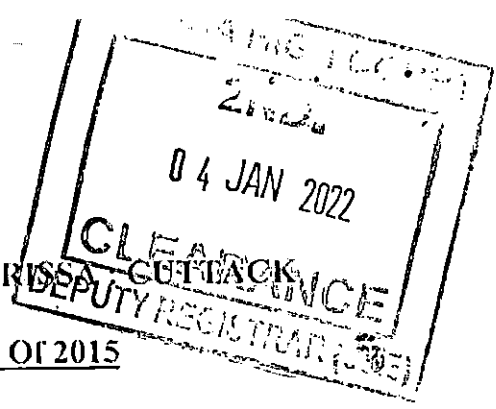


154



IN THE HIGH COURT OF ORISSA

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

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Cuttack

Date : 03/01/2022



ADDL. GOVERNMENT ADVOCATE

IN THE HIGH COURT OF ORISSA : CUTTACK

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

**AFFIDAVIT OF CHIEF DISTRICT MEDICAL  
& PUBLIC HEALTH OFFICER, PURI  
IN COMPLIANCE OF THE ORDER  
DTD. 30.11.2021:**

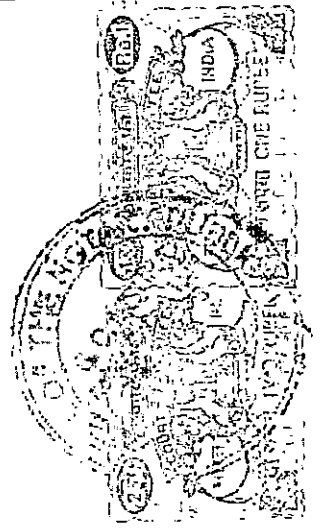
I, Dr. Pranab Sankar Dash, aged about 61 years, Son of late Prafulla Kumar Dash, at present working as Chief District Medical & Public Health Officer, Puri, A/P.O./Dist.: Puri, do hereby solemnly affirm and state as follows :

1. That, I am working as Chief District Medical & Public Health Officer, Puri and have been duly authorised by the Collector, Puri to swear this Affidavit for and on his behalf.
2. That, I have gone through the contents of the Order dtd. 30.11.2021 and understood the directions issued therein. Paragraph – 7 of the Order dtd. 30.11.2021 is extracted hereunder for convenience :

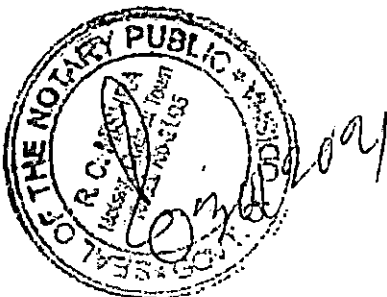
“xxx                      xxx                      xxx

7. The Court has directed here as under :

- (i) Mr. P.K. Muduli, learned Additional Government Advocate will forthwith



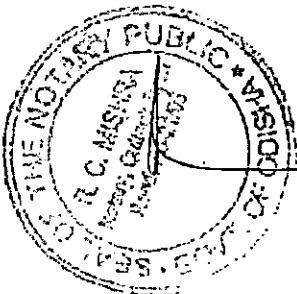
*Pranab Sankar Dash*  
Chief Dist. Medical &  
Public Health Officer, Puri



transmit to the Collector, Puri, the copy of the interim report submitted today in Court by the Amicus Curiae.

- (ii) The Collector, Puri will arrange for sanitation workers in adequate number to ensure cleanliness, garbage removal in both the colonies on daily basis from November, 2021.
- (iii) Immediate issuance of instruction for construction of additional toilets in both the colonies and complete the exercise by the end of December, 2021.
- (iv) A direction is issued to the East Coast Railway not to create any hindrance to the medical personnel / sanitation workers those who need pursuant to the direction issued by this Court.
- (v) The Collector, Puri will ascertain from the inmates the Bank with which inmates have accounts, he will consult with the concerned Manager of the Bank to explore the possibility of Mobile ATM on regular basis so that the inmates can have easy access to their own account.
- (vi) The repair of the houses of the inmates in Sanjayjee Leprosy Colony be taken up on urgent basis and be completed within a month from today.

*Ramesh Sankar Dash*  
Chief Dist. Medical &  
Public Health Officer, Puri



"XXX

XXX

XXX

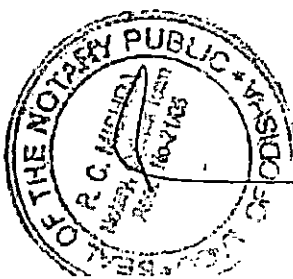
3. That, a meeting was held on 06.12.2021 to improve the living condition of cured leprosy persons of Jibaramjee Palli and Sanjayjee Colony under Puri Municipality under the Chairmanship of Additional District Magistrate (Rev.) Puri. Copy of the Proceeding of the meeting held on dtd.06.12.2021 is filed herewith and annexed as Annexure-A.

4. That, regarding the compliance of the directions issued in Paragraph – 7(i) of the Order dtd. 30.11.2021, it is submitted that the scanned copy of the interim report submitted by the Amicus Curiae was received on 02.12.2021.

5. That, regarding the compliance of the directions issued in Paragraph – 7(ii) of the Order dtd. 30.11.2021, it is submitted that the removal of garbage and unwanted debris from Leprosy Colonies namely; Jibarampalli & Sanjayjee by the Executive Officer, Puri Municipality and Health Officer, Puri is going on through the Sanitation Workers deployed for the purpose.

Cleaning out of the marshy land have been cleared inside the Colonies which is the breeding place

*Paanab Sambon Dant*  
Chief Dist. Medical &  
Public Health Officer, Puri



of mosquitoes. Mosquito oil have been spread at regular intervals in the Colonies.

Colour photographs in support of above mentioned works are filed herewith and annexed as Annexure – B Series.

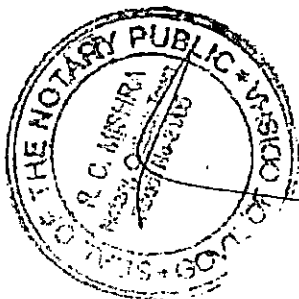
6. That, regarding the compliance of the directions issued in Paragraph – 7(iii) & (iv) of the Order dtd. 30.11.2021, it is submitted that the Tahasildar, Puri vide letter No.10753, dt.22.11.2021 (Annexure – C) has submitted the land status of the Sanjayjee Colony. The report of Tahasildar about the land status is given below.

Mouza: Balukhanda Khasmahal

Status: Rela Bibhaga

| Khata No. | Plot No. | Area      | Area occupied (Approx) | Kissam | Remarks  |
|-----------|----------|-----------|------------------------|--------|--|
| 313       | 1159     | Ac.23.293 | Ac.2.00                | Bali   | The colony for leprosy affected running over the suit land since years but no recording made against the name of the colony. |

*Pranab Sanjay Dant*  
Chief Dist. Medical &  
Public Health Officer, Puri



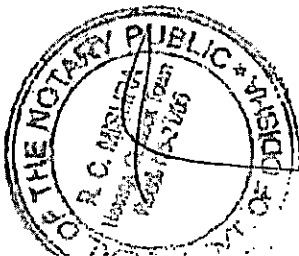
The Divisional Railway Manager (DRM), East Cost Railway, Khurdha Road has been requested by the District Magistrate & Collector, Puri vide letter No.2551, dtd. 22.12.2021 (**Annexure – D**) to issue NOC in respect of the above land for construction of common toilets in the colonies to be used by the Cured Leprosy Patients (CLPs) as well as general public.

7. That, regarding the compliance of the directions issued in Paragraph – 7 (v) of the Order dtd. 30.11.2021, it is submitted that the ICICI Bank authority has been requested by the District Social Security Officer, Puri vide letter No.2468, dtd. 13.12.2021 (**Annexure – E**) to arrange and availability of mobile ATM in both the Colonies so that the matter will be resolved. Instruction has already been given to the Manager, ICICI Bank to provide ATM facility in the Colonies. The ICICI Bank has started the ATM facility in the Colonies once in a week.

Colour photographs showing the Mobile ATM stationed at Sanjayajee Leprosy Colony are attached and annexed as **Annexure – F**.

8. That regarding compliance of the directions issued in Paragraph – 7(vi) of the Order dtd. 30.11.2021, it is submitted that the Executive Officer, Puri Municipality was requested by the District Social Security Officer, Puri vide letter No.2460, dtd.

*Pranab Sankar Das*  
Chief Dist. Medical &  
Public Health Officer, Puri



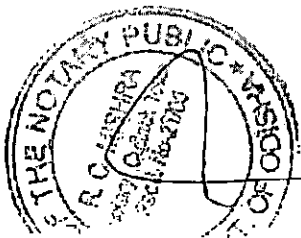
13.12.2021 (Annexure -G) to look in to the matter immediately i.e. the living quarters, which required permanent roofing and make a survey and submit an estimate for such roofing, which will be discussed in the next meeting of the sub-committee for budgetary provision. Accordingly, two meetings were conducted by the Executive Officer, Puri Municipality to resolve the issue, where the Railway Authorities were also requested to attend the meeting as the land where the Sanjayjee Leprosy Colony is situated belongs to Railway Department but no one on behalf of the Railway Department attended the meetings, for which the Executive Officer, Puri Municipality could not take any decision to proceed further in the matter without obtaining any view of Railway Authorities. However, the District Administration is taking all possible measures to address the issue as soon as possible.

Copy of proceedings of meetings held on dtd. 10.12.2021 & dtd. 17.12.2021 alongwith Attendance Sheets are attached herewith and annexed as Annexure-H Series.

9. **Regular visit of medical team at least once in a week and supply self protection kit to the CLPs:**

The visit of trained Leprosy Workers, Paramedical workers & Multipurpose Health Workers as mandated in National Leprosy Eradication Programme (NLEP) to the Colonies are being made regularly once in a week.

*Pramab Sankar Dash*  
Chief Dist. Medical &  
Public Health Officer, Puri

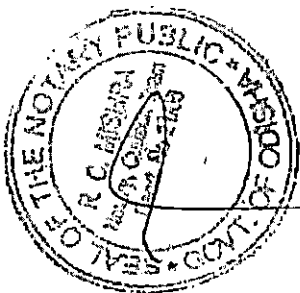




Regular dressings are being done by the Medical team. Those patients who also need self protection kit for their dressing of their wound, self protection medical kit containing gauge, cotton, Povidone-Iodine ointment / Solution are also being provided with orienting them regarding use of these kit. Regarding Jeebarampalli, once in a week i.e. Wednesday the Medical Team consisting of one AYUSH Medical Officer, one Pharmacist, one Multi Purpose Health Worker (Female) and one Driver-cum-Attendant visits the place and arrangements for health screening are being made in the premises of Niladri Nilaya which is adjacent to Jeebarampalli. Furthermore, it is humbly submitted that, one Hospital exclusively opened near Jibarampalli namely "Karunalaya" for Leprosy patients, where they are being admitted & treated and as & when required they are being referred to District Headquarters Hospital, Puri for further management of their health condition. And moreover, one Disability Prevention and Medical Rehabilitation (DPMR) Clinic is also functioning in Urban Primary Health Center, Dolabedikona which is near about 200 meters away from Jibarmajee Palli.

Colour photographs relating to health screening as well as treatment of CLP are attached herewith and annexed as Annexure – I Series.

*Poornab Sankar Dant*  
Chief Dist. Medical &  
Public Health Officer, Puri



Copy of the weekly visiting register of patients by the Medical Team are attached herewith and annexed as Annexure - J.

Colour photographs showing distribution of self-protection medical kit to needy Leprosy patients are attached herewith and annexed as Annexure - K.

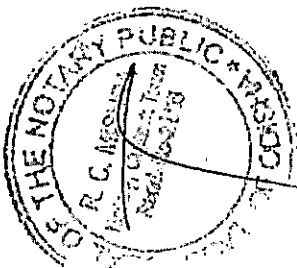
10. That, it is submitted that the Govt. in SSEPD Department has been requested by the District Magistrate & Collector, Puri vide letter No.2555, dtd. 22.12.2021 to place fund for monthly expenditure towards food, clothing and medication @ Rs.3000/- of the CLPs as per Hon'ble High Courts orders.

Copy of the letter No. 2555, dtd. 22.12.2021 issued to the Govt. in SSEPD Department, Odisha is filed herewith and annexed as Annexure - L.

11. Issue of ration card under NFSA Scheme :

The Civil Supply Officer, Puri (CSO) has been requested by the District Social Security Officer, Puri vide letter No.2458, dtd. 13.12.2021 (Annexure - M) to issue ration card to the CLP families in both the Colonies. Most of the families out of 34 families and 177 families residing at Sanjayjee Colony and Jibaramjee palli respectively are getting ration through Ration Cards. The CSO was requested to make an

*Pranab Santhan Dash*  
Chief Dist. Medical &  
Public Health Officer, Puri



further enquiry by deputing the field staff and take steps to issue Ration Cards to the left out families.

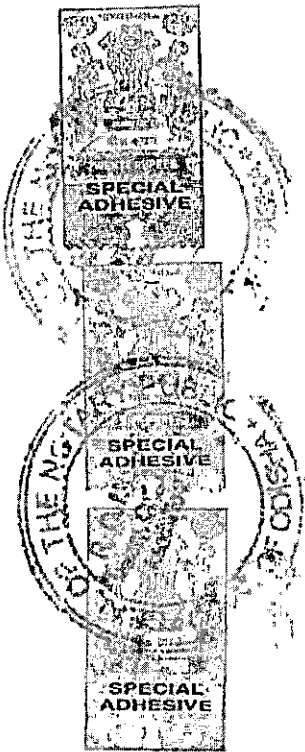
12. That, the facts stated above in Paragraphs – 3 to 11 are true to the best of my knowledge and based on available Official records and rest are my submissions.

Identified by  
*Jayadev Bhoi*  
Advocate's Clerk,  
Advocate General's Office  
Cuttack  
Date : 03/01/2022

*Banab Sankar Rath*  
**DEPONENT**  
Chief Dist. Medical &  
Public Health Officer, Puri

Certified that cartridge papers are not available.

*[Signature]*  
**ADDL. GOVERNMENT ADVOCATE**



Solemnly affirm on in oath by the Deponent  
at Cuttack on *03-01-22* being identified  
by *J. Bhoi*  
Advocate/Adv. Gen. Asst. AC S officer/Notary  
Personally. The facts stated above are  
true to the best of his/her knowledge.  
*03/01/2022*  
R. C. MISHRA, Notary, Cuttack Town (OD/SHA)  
Redg. No-21/05,

Proceedings of the meeting on the order No.26 DL.30.11.2021 passed in WP(C) No.13403 of 2015 to improve the living condition of cured leprosy person of Jibaramjee Palli at Lokanath Road, Puri and Sanjayjee colony at Station Road, Puri under Puri Municipality.

A meeting on the order No.26 DL.30.11.2021 passed in WP(C) No.13403 of 2015 to improve the living condition of cured leprosy person of Jibaramjee palli and Sanjayjee colony under Puri Municipality was held on 06.12.2021 under the Chairmanship of Additional District Magistrate (Rev.) Puri

The following members were present in the meeting.

- i. Executive Officer, Puri Municipality
- ii. Addl. PD. DRDA, Puri
- iii. CSO, Puri
- iv. DPHO, Puri
- v. Asst. DPHO, Leprosy, Puri
- vi. DSSO, Puri.

Additional District Magistrate (Rev.) Puri welcomed all the members present in the meeting and instructed the DSSO, Puri to explain in detail about the order passed by Hon'ble High Court in WP (C) No.13403 of 2015.

At the outset, the DSSO explained the duties and responsibility of the sub-committee already constituted under the Chairmanship of Collector, Puri vide this office letter No.2376 dt.02.12.2021 pursuant to Govt. in SSEPD Department letter No.8871 dt.23.11.2021 for monitoring of rehabilitation programme for CLPs and to undertake personal visit to leprosy colonies as detailed below. The sub-committee will ensure the following services to the eligible CLPs with not less than 40% disability within 2 months after completion of their treatment from leprosy.

- a. House under rural housing scheme.
- b. Ration card under NFSA.
- c. Re-constructive surgery, if needed.
- d. Pension under MBPY.
- e. Physiotherapy.

Further, the sub-committee will review the progress every month till all the eligible CLPs benefited and report to the State-committee. The sub-committee will monitor the living standards of the residents in the colonies.

The A.D.M., Puri requested the Asst. DPHO, Leprosy, Puri being the member convener of the sub-committee to take appropriate action as per Govt. instruction.

Agenda wise discussion was made in the meeting and following decisions were taken for necessary implementation of order passed by Hon'ble High Court and as well as to improve the living conditions of the leprosy colonies.

- i. Removal of Garbage and unwanted Debris.

The removal of garbage and unwanted debris from the colonies was discussed in the meeting. The EO, Puri Municipality & Health Officer, Puri told that as per decision taken in the last meeting held on 02.09.2021, Sanitation workers have been deployed on a regular basis to ensure such removal from the colonies. Besides, the marshy land have been cleared inside the colonies which is the breeding place of mosquitoes. Mosquito oil in regular interval are being sprayed in the colonies. The DSSO was instructed to ensure

True Copy Attested

CDM & PHO,  
Puri

- 11 -

Construction of additional toilets- i.e urgent construction of toilet in Sanjayjee Colony.

Need of additional toilets particularly in Sanjayjee colony, Station road, Puri was discussed in the meeting along with discontinuance of dry toilets and replaced with water flush toilets. In this connection the Tahasildar, Puri has submitted the land status of the colony vide his letter No.10753 dt.22.11.2021. The report of Tahasildar about the land status is given below.

Mouza: Balukhanda Khasmahal

Status: Relu Bibhaga

| Khata No. | Plot No. | Area      | Area occupied (Approx) | Kissam | Remarks   |
|-----------|----------|-----------|------------------------|--------|---|
| 313       | 1159     | Ac.23.293 | Ac.2.00                | Bali   | The colony for leprosy affected is running over the suit land since years but no recording made against the name of the colony. |

The matter was discussed thoroughly in the meeting and it was decided to make necessary correspondence with the DRM, East Coast Railways, Khordha Road to issue NOC for construction of common toilets in the colony to be used by the CLPs as well as general public. The DSSO, Puri was instructed to ensure it.

iii. Regular visit of medical team at least once in a week and supply of self protection kit to the CLPs.

The CDM & PHO and District Leprosy Officer, Puri explained that the visit of trained leprosy workers, para medical workers & multi purpose health workers as mandated in National Leprosy Eradication Programme (NLEP) to the colonies are being made regularly. The CDMO is requested to ensure that there should be regular visit by these persons to each colonies at least once in a week. Supply of self protection kit to the CLPs to dress up their own wounds was discussed in the meeting. The Chairman requested the CDM & PHO, Puri and Asst. DPHO, Leprosy, Puri to take immediate step for supply of self protection kit to the CLPs in both the colonies. The CDM & PHO, Puri told that medical facility by the medical practitioner are being provided to the CLPs in both the colonies in a regular interval. The DSSO, Puri was instructed to ensure it.

iv. Issue of ration card under NFSA scheme.

Issue of ration card to the CLP families in both the colonies was discussed. The DSSO told that most of the families out of 34 families and 177 families residing at Sanjayjee colony and Jibaramjeeepalli respectively are getting ration through ration card. The CSO present in the meeting was requested to make a further enquiry by deputing his field staff and take step to issue of ration card to the left out families. The DSSO, Puri was instructed to ensure it.

True Copy Attested

  
CDM & PHO,  
Puri

v. **Arrangement/ Availability of mobilo ATM in both the colonies.**

Many of the CLPs have travelled to banks to draw their pension and spent a substantial amount for their travel. This matter was discussed in the meeting. It was decided that, the ICICI bank authority will be requested to arrange and availability of mobile ATM in both the colonies so that the matter will be solved. The DSSO told that instruction has already been given to the manager ICICI bank to provide ATM facility in the colonies and the manager has agreed for such arrangement within a day or two. The DSSO, Puri was instructed to ensure it.

vi. **Repairing of Kachha Houses.**

The living quarters, which required permanent roofing was discussed in the meeting. The Executive Officer, Puri Municipality was requested to look in to the matter immediately and make a survey and submit an estimate for such roofing, which will be discussed in the next meeting of the sub-committee for budgetary provision. The DSSO, Puri was instructed to ensure it.

vii. **Provision of MCR foot wear of Grade-1 and Grade-2 to the inmates of leprosy homes at Kanas and Delang block.**

Provision of MCR foot wear of Grade-1 and Grade-2 to the inmates of leprosy homes at Kanas and Delang block managed by Jay Kishan Youth Club (JKYC), Kanas and AVA, Delang was discussed in the meeting as per letter No. 155 dt.01.12.2021 of Asst. DPHO, Leprosy, Puri . it was decided that both the Secy. will be requested to provide the detailed status of their inmates. The Govt. assistance already provided to them also to be indicated by the Secretaries. The DSSO, Puri was instructed to ensure it.

viii. **Financial support under sponsorship for renovation and infrastructure development of both the colonies by OMC, Odisha .**

The Financial support under sponsorship for renovation and infrastructure development of both the colonies by OMC, Odisha of Rs.2.00 crore under CSR initiative for greater interest of the leprosy affected people residing in the colonies was discussed in the meeting. In this connection the DPR for compressive development was submitted to MD, OMC, Odisha vide this office letter No.1306 dt.01.07.2021 and a reminder vide No.2170 dt.09.11.2021 for provision of fund pursuant to their letter No.2903/OMC dt.23.02.2021. But no funds has yet been released by the OMC authority. The DSSO was instructed to issue a further reminder in favour of OMC, Odisha.

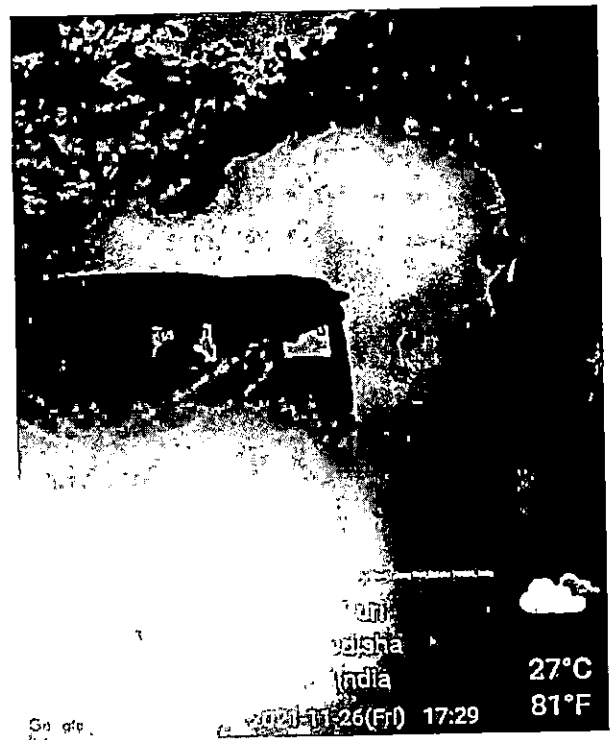
The meeting was ended with vote of thanks to the Chair & members present.

  
Addl. District Magistrate (Rev.), Puri

True Copy Attested

  
CDM & PHO,  
Puri

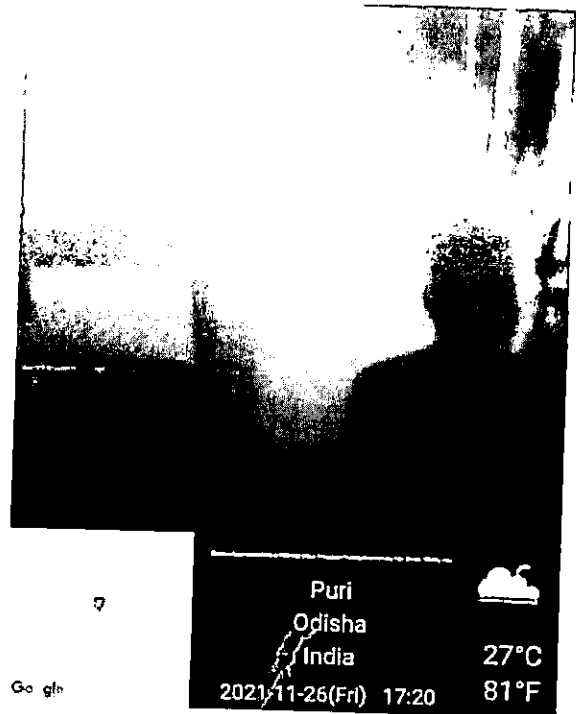
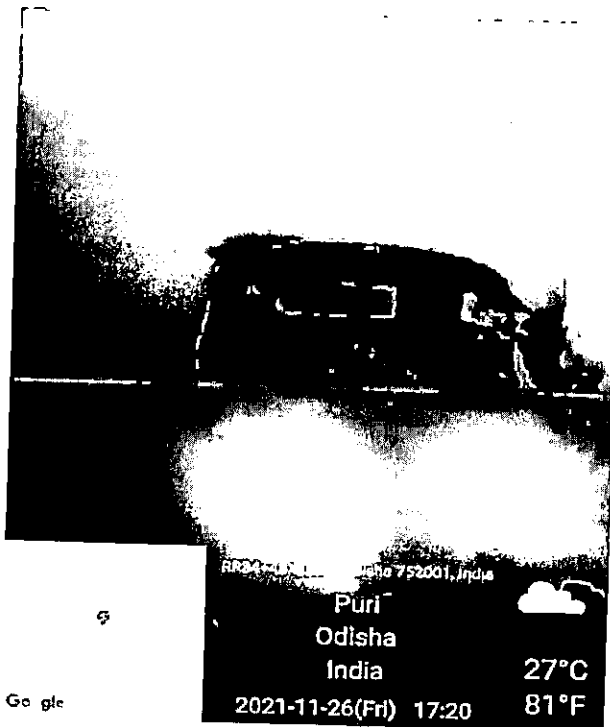
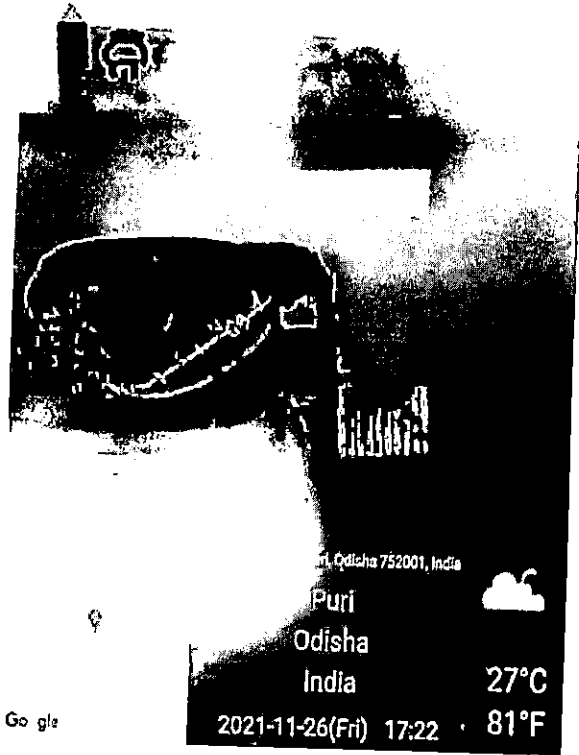
### Cleaning & Spreading of Mosquito Oil in Sanjayjee and Jibarampalli Leprosy Colonies

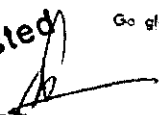


True Copy Attested

CDM & PHO,  
Puri

# Cleaning & Spreading of Mosquito Oil in Sanjayjee and Jibarampalli Leprosy Colonies



True Copy Attested  
  
 CDM & PHO,  
 Puri



OFFICE OF THE TALKASHIDAR OF RI  
Letter

To: The District Social Security Officer, Puri

Sub: Regard to inquiry into the disappearance of a person from  
Rana Park and liberation of the same person.

Ref: Your office letter no. 1073 dt 16.09.2014

*Handwritten notes:*  
Ref. No. 1073  
16.09.2014

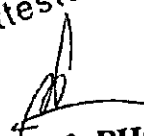
With reference to the above subject, it is noted that the  
detention and status of Sanjaya Kumar, a student of the Government  
Lokanath Road, Puri. The matter has been investigated by the  
Inspectors. The report submitted by them is transmitted for your  
information and necessary action.

*Handwritten signature and date:*  
16/10/14

*Handwritten note:*  
16/10/14

Copy submitted to the Secretary, Puri for  
reference and necessary action.

*Handwritten signature and date:*  
16/10/14

True Copy Attested  
  
CDM & PHO,  
Puri

**OFFICE OF THE TAHASILDAR, PURI**

Letter BNo.10753 / dt. 22.11.2021

To

The District Social Security Officer, Puri

Sub: Regarding inquiry into the land status of Sanjayjee Colony, Station Road, Puri and Jibaramjee Palli, Lokanath Road, Puri

Ref: Your office letter no.1853/dt. 16.09.2021

Sir,

With reference to the above subject, you have requested for the detail land status of Sanjayjee Colony, Station Road, Puri and Jibaramjee Palli, Lokanath Road, Puri. The matter has been inquired by concerned Revenue Inspectors. The report submitted by them is transmitted to you for your information and necessary action.

Yours faithfully,

Sd/- 20/11/2021

Tahasildar, Puri

Memo No.10754/dt. 22.11.2021

Copy submitted to the Sub-Collector, Puri for favour of kind information and necessary action.

Sd/-20/11/2021

Tahasildar, Puri.

OFFICE OF THE REVENUE INSPECTOR, TOWN SOUTH

Letter No. 120 / Date. 15/11/21

*J.P. (Rev.)*  
*15/11/21*

To,  
The Tahasildar, Puri

Sub: Submission of Land Status of Jharamjee Palli, Lokanath Road, Puri

Ref: Tahasil office, Puri *Letter* No. 10609 / Date. 7.11.21

Sir,

With Reference to the letter on the subject enclosed above for your perusal and to the land status of Jharamjee Palli, Lokanath Road, Puri as per Plan enclosed

| LAND SCHEDULE |          |           |               |            |              |
|---------------|----------|-----------|---------------|------------|--------------|
| Mz. Khata No. | Plot No. | Area      | Area occupied | RT         | GOVT Remarks |
|               | 110      | Ac. 0.06  | Ac. 0.06      | Private    |              |
|               | 125      | Ac. 0.210 | Ac. 0.21      | Charitable |              |
|               | 177      | Ac. 0.185 | Ac. 0.185     | Road       |              |
|               | 178      | Ac. 0.030 | Ac. 0.03      | Charitable |              |
|               | 183      | Ac. 0.028 | Ac. 0.028     | Charitable |              |
|               | 176      | Ac. 0.155 | Ac. 0.155     | Charitable |              |
|               | 155      | Ac. 0.728 | Ac. 0.728     | Charitable |              |
|               | 133      | Ac. 0.104 | Ac. 0.104     | Road       |              |
|               | 140      | Ac. 0.650 | Ac. 0.650     | Charitable |              |
|               | 172      | Ac. 0.155 | Ac. 0.155     | Charitable |              |
|               | 150      | Ac. 0.177 | Ac. 0.177     | Charitable |              |
|               | 191      | Ac. 0.146 | Ac. 0.146     | Charitable |              |
|               | 162      | Ac. 0.036 | Ac. 0.036     | Charitable |              |
|               | 139      | Ac. 0.350 | Ac. 0.350     | Charitable |              |
|               | 180      | Ac. 0.010 | Ac. 0.010     | Charitable |              |
|               | 170      | Ac. 0.098 | Ac. 0.098     | Charitable |              |
|               | 171      | Ac. 0.03  | Ac. 0.03      | Charitable |              |

True Copy Attested

*[Signature]*  
CDM & PHO,  
Puri

**OFFICE OF THE REVENUE INSPECTOR, TOWN SOUTH**

Letter No.539/Date 20.11.2021

To

The Tahasildar, Puri

Sub.: Submission of Land of Jibaramjee Palli, Lokanath Road, Puri

Ref.: Tahasil Office, Puri letter No.10605, dtd. 17.11.21.

Sir,

With reference to the letter on the subject cited above, I do hereby submit the land status of Jibaramjee Palli, Lokanath Road, Puri as written below

| LAND SCHEDULE |                        |          |               |             |         |
|---------------|------------------------|----------|---------------|-------------|---------|
| Mz.           | Town Lokanathghat - 04 |          |               | RT          | GOVT    |
| Khata No.     | Plot No.               | Area     | Area occupied | Kissam      | Remarks |
| 149           | 430                    | Ac.0.067 | Ac.0.067      | Gharabari-1 |         |
|               | 429                    | Ac.0.510 | Ac.0.510      | Gharabari-1 |         |
|               | 374                    | Ac.0.185 | Ac.0.185      | Road        |         |
|               | 378                    | Ac.0.030 | Ac.0.030      | Jalasya-2   |         |
|               | 365                    | Ac.0.028 | Ac.0.028      | Gharabari-1 |         |
|               | 376                    | Ac.0.155 | Ac.0.155      | Gharabari-1 |         |
|               | 355                    | Ac.0.228 | Ac.0.228      | Bagayat-2   |         |
|               | 333                    | Ac.0.104 | Ac.0.104      | Road        |         |
|               | 349                    | Ac.0.650 | Ac.0.650      | Road        |         |
|               | 353                    | Ac.0.155 | Ac.0.155      | Jalasya-2   |         |
|               | 359                    | Ac.0.377 | Ac.0.377      | Patita      |         |
|               | 301                    | Ac.0.140 | Ac.0.140      | Gharabari-1 |         |
|               | 392                    | Ac.0.030 | Ac.0.030      | Gharabari-1 |         |
|               | 389                    | Ac.0.650 | Ac.0.650      | Gharabari-2 |         |
|               | 390                    | Ac.0.010 | Ac.0.010      | Gharabari-2 |         |
|               | 379                    | Ac.0.098 | Ac.0.098      | Gharabari-1 |         |
| 377           | Ac.0.127               | Ac.0.127 | Gharabari-1   |             |         |

|       |        |        |             |
|-------|--------|--------|-------------|
| 366   | Ac0100 | Ac0100 | Chandrabati |
| 367   | Ac0102 | Ac0102 | Rural       |
| 368   | Ac0109 | Ac0109 | Chandrabati |
| 369   | Ac0438 | Ac0438 | Chandrabati |
| 370   | Ac0675 | Ac0675 | Chandrabati |
| 371   | Ac0180 | Ac0180 | Rural       |
| 372   | Ac0010 | Ac0010 | Debasahi    |
| 373   | Ac0114 | Ac0114 | Jamsil      |
| 374   | Ac0098 | Ac0098 | Chandrabati |
| 380   | Ac0005 | Ac0005 | Chandrabati |
| TOTAL |        |        |             |

The ROR copy of given plots attached with this report

This is for favour of your kind information and necessary action

Yours faithfully

R.1 Town(Solath)

True Copy Attested

CDM & PHO,  
Puri

|       |     |          |          |             |  |
|-------|-----|----------|----------|-------------|--|
|       | 366 | Ac.0.100 | Ac.0.100 | Gharabari-1 |  |
|       | 367 | Ac.0.059 | Ac.0.059 | Road        |  |
|       | 368 | Ac.0.149 | Ac.0.149 | Gharabari-1 |  |
|       | 369 | Ac.0.435 | Ac.0.435 | Gharabari-1 |  |
|       | 370 | Ac.0.025 | Ac.0.025 | Gharabari-1 |  |
|       | 371 | Ac.0.150 | Ac.0.150 | Road        |  |
|       | 372 | Ac.0.010 | Ac.0.010 | Debasthali  |  |
|       | 373 | Ac.0.114 | Ac.0.114 | Jalasaya-2  |  |
|       | 375 | Ac.0.098 | Ac.0.098 | Gharabari-1 |  |
|       | 380 | Ac.0.005 | Ac.0.005 | Gharabari-1 |  |
| TOTAL |     | Ac.5.239 | Ac.5.239 |             |  |

The ROR copy of given plots attached with the report.

This is for favour of your kind information and necessary action.

Yours faithfully,

Sd/- 20/11/2021

R.I. Town (South)

OFFICE OF THE REVENUE INSPECTOR, BALUKHANDA-108

Letter No. \_\_\_\_\_ Date: \_\_\_\_\_

Handwritten notes and stamps in the top right corner.

To:

The Tahasildar, Puri

Sub: Submission of Land Status of Sanjayee Colony, Station Road, Puri

Ref: Tahasil office, Puri Memo No. 146/2017 Date: 11/1/2017

Sir,

With Reference to the letter of the Tahasildar, Puri dated 11/1/2017 regarding the land status of Sanjayee Colony, station Road, Puri as per the following:-

| LAND SCHEDULE |                      |            |                        |                |   |
|---------------|----------------------|------------|------------------------|----------------|---|
| Mouza         | Balukhanda Khasmahal |            | Status                 | "Rela Bilhaga" |   |
| Khata No.     | Plot No.             | Area       | Area occupied (Approx) | Kassata        | Remarks   |
| 313           | 1139                 | Ac. 23.353 | Ac. 2.00               | "Bali"         | Plot is lying in the name of the owner of the land. The land is not in the name of the owner of the land. The land is not in the name of the owner of the land. |

This is for your kind information and necessary action.

R.I. Balukhanda-108

True Copy Attested

CDM & PHO, Puri

OFFICE OF THE REVENUE INSPECTOR, BALUKHANDA - 108

Letter No.221/ Date 2.11.21

To

The Tahasildar, Puri

Sub.: Submission of Land Status of Sanjayjee Colony, Station Road, Puri

Ref.: Tahasil Office, Puri Memo No.10605, Date 17.11.21.

Sir.

With reference to the letter on the subject cited above I do hereby submit the land status of Sanjayjee Colony, Station Road, Puri as written below

| LAND SCHEDULE |                      |           |               |        |  |
|---------------|----------------------|-----------|---------------|--------|--|
| Mz.           | Balukhanda Khasmahal |           |               | RT     | GOVT   |
| Khata No.     | Plot No.             | Area      | Area occupied | Kissam | Remarks  |
| 313           | 1159                 | Ac.23.293 | Ac.2.00       | "Bali" | The Colony for leprosy affected is running over the suit land since years but no recording made against the name of the colony |

This is for favour of your kind information and necessary action.

Yours faithfully,

Sd/- 20.11.2021

R.I. Balukhanda 108





OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI  
(SSEPD Section)

Letter No. 2551

date 22.12.2021

To,

The Divisional Railway Manager,  
East Coast Railway, Khordha Road, Khordha

Sub:- Construction of additional toilets in Sanjayjee Leprosy Colony, Station road, Puri to be used by the cured leprosy persons as well as general public.

Sir,

In inviting a reference in the subject cited above, I am to say that as per order passed by Hon'ble High Court, Odisha in WP(C) No.13403 of 2015 and instruction issued vide Govt. in SSEPD Department, Odisha, Bhubaneswar vide letter No.8871/SSEPD dt.23.11.2021, a sub-committee at District Level has been constituted for rehabilitation of cured leprosy person residing at Jibaramjee Patti at Lokanath Road, Puri and Sanjayjee colony at Station Road, Puri under Puri Municipality. In this connection, a district level meeting was convened on 06.12.2021 under the Chairmanship of Additional District Magistrate Puri, a copy of the proceedings of the meeting along with the order No.26 dt.30.11.2021 passed in the aforesaid WP (C) are enclosed herewith for your ready reference.

Hon'ble High Court has instructed for urgent construction of additional toilets specially in Sanjayjee Colony at station road, Puri. In this connection the land status of the colony has been submitted by the Tahasildar, Puri in the meeting, which is indicated below.

| Khata No | Plot No | Area      | Area occupaid (Approx) | Kiasam | Remarks   |
|----------|---------|-----------|------------------------|--------|---|
| 313      | 1159    | AC.23.293 | AC.200                 | Bah    | The colony for leprosy affected is running under the suit land since years. But no recording made against the name of the colony. |

True Copy Attested

  
CDM & PHO,  
Puri


Checked and signed by \_\_\_\_\_

As per decision taken in the meeting, additional toilets in Sanjayjee Colony Station Road, Puri are to be constructed keeping in view to the urgent need of the cured leprosy persons and to comply Hon'ble High Court's order

I would, therefore, request you to consider issuance of NOC in respect of above suit land for construction of common toilets in the colony to be used by the CLPs as well as general public

An early reply in the matter is requested.

Yours faithfully

  
District Magistrate & Collector, Puri


Memo No. 2552 Dt. 22.12.2021

Copy forwarded to Senior Divisional Engineer, East Coast Railway, Khordha Road, Jatni for information and necessary action.

  
District Magistrate & Collector, Puri


Memo No. 2553 Dt. 22.12.2021

Copy to Director, SSEPD Department, Odisha, Bhubaneswar for information and necessary action

  
District Magistrate & Collector, Puri

Memo No. 2554 Dt. 22.12.2021

Copy to Executive Officer, Puri Municipality, Puri/Tahasildar, Puri for information and necessary action.

  
District Magistrate & Collector, Puri

True Copy Attested

  
CDM & PHO,  
Puri



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI  
(SSEPD Section)

Letter No. 2468 / date: 13/12/21

To,

The Branch Manager,  
ICICI Bank, Puri

Sub:-Proceedings of the meeting on the order No.26 DL.30.11.2021 passed in WP(C) No.13403 of 2015 to improve the living condition of cured leprosy persons of Jibaramjee Palli at Lokanath Road, Puri and Sanjayjee colony at Station Road, Puri under Puri Municipality- Arrangement/ Availability of mobile ATM in both the colonies.

Sir,

In inviting a reference to the subject cited above, I am to enclose herewith a copy of the proceeding of the meeting on the order No.26 DL.30.11.2021 passed in WP(C) No.13403 of 2015 to improve the living condition of cured leprosy persons of Jibaramjee Palli at Lokanath Road, Puri and Sanjayjee colony at Station Road, Puri under Puri Municipality

I would, therefore, request you to make necessary Arrangement/ Availability of mobile ATM in both the colonies enabling the CLPs to draw their amount and to avoid travel to banks to draw their pension and spent a substantial amount for their travel, this facility may be made at least once in a week in both the colony.

Yours faithfully

Dist. Social Security Officer, Puri

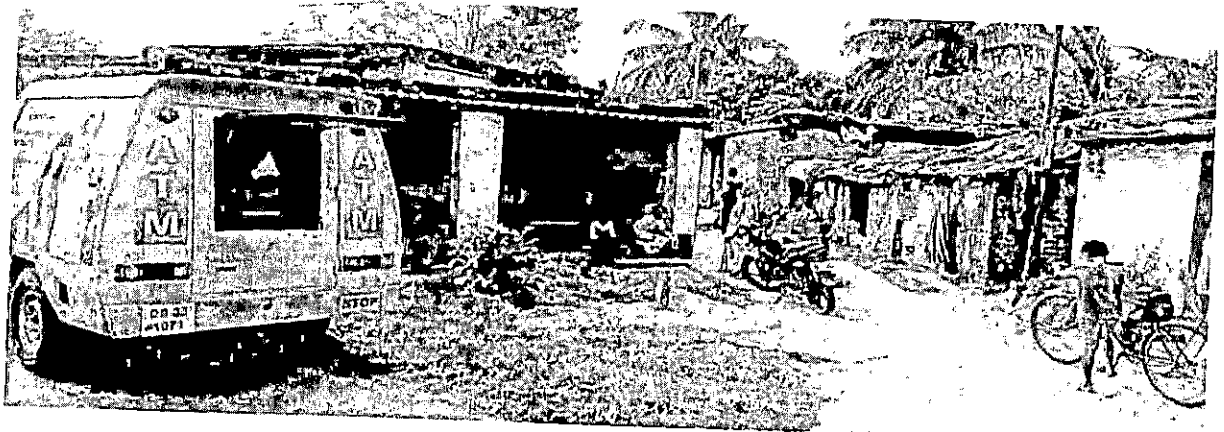
Memo No. 2468 DL. 13/12/21  
Copy to PA to Collector, Puri for kind information of Collector.

Dist. Social Security Officer, Puri

True Copy Attested

CDM & PHO,  
-Puri

Position of Mobile ATM at Sanjayee and Jibarampalli Leprosy Colonies



True Copy Attested

CDM & PHO,  
Puri

Annexure - G

- 23 -



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI  
(SSEPD Section)

Letter No. 2460 / date 13.12.2021

To,

The Executive Officer, Puri Municipality, Puri

Sub:-Proceedings of the meeting on the order No.26. Dt.30.11.2021 passed in WP(C) No.13403 of 2015 to improve the living condition of cured leprosy persons of Jibaramjee Palli at Lokanath Road, Puri and Sanjayjee colony at Station Road, Puri under Puri Municipality- Removal of garbage and unwanted debris and submission of estimate for permanent roofing of the houses regarding.

Ref:- This office letter No.2431 dt.10.12.2021

Sir,

In inviting a reference to the subject cited above, I am directed to say that steps may kindly be taken for removal of garbage and unwanted debris from the colonies of cured Leprosy person of Jibaramjee Palli Lokanath Road, Puri & Sanjayjee Colony, Station Road, Puri. Besides, the marshy land may kindly be cleared and mosquito oil be spread inside the colonies in regular intervals. In this connection as discussed in the meeting, the living quarter of both the colonies, which required permanent roofing are to be surveyed and an estimate for such roofing be submitted to this office for discussion in the next meeting of the sub-committee and approval of the budgetary provision.

I would, therefore, request you to kindly furnish a detailed report regarding removal of garbage and unwanted debris from the colonies and submit an estimate for permanent roofing of the living quarter of the CLPs for kind perusal of Collector and place the matter in the next sub-committee meeting.

Yours faithfully

Dist. Social Security Officer, Puri

Memo No. 2461 Dt. 13.12.2021  
Copy to PA to Collector, Puri for kind information of Collector.

Dist. Social Security Officer, Puri

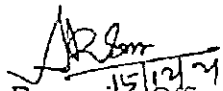
True Copy Attested

CDM & PHO,  
Puri

PROCEEDING OF REVIEW MEETING FOR DISCUSSION OF CONSTRUCTION OF TOILETS AT SANJAYJEE COLONY NEAR RAILWAY STATION, PURI IN THE OFFICE CHAMBER OF THE EXECUTIVE OFFICER, PURI MUNICIPALITY, PURI ON DATED 10.12.2021 AT 11.00 A.M.

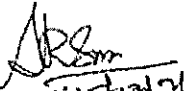
A meeting was held on dt.10.12.2021 at 11.00 AM under the chairmanship of Executive Officer, Puri Municipality, Puri in his office chamber for discussion on the living condition and construction of toilets at Sanjayjee colony near Railway station, Puri as per the decision taken on the meeting held on dt. 15.09.2021 in Collectorate, Puri in connection with direction of Hon'ble High Court in WPC No.13403 of 2015. All members were present except the representative of Railway authority. The land belongs to Railway authority and in absence of Railway authority decisions for providing toilet could not be taken up. It is decided that, another meeting will be taken on 17.12.2021 at 11.00 AM in the Office chamber of the undersigned with intimation to Railway authority to attend the said meeting without fail as the matter relates to compliance of orders of Hon'ble High Court, Odisha. Cuttack.

The meeting ended with thanks to the chair.

  
Executive Officer,  
Puri Municipality, Puri.

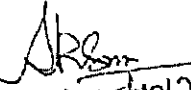
Memo No. 8628 /Date. 15-12-21

Copy to all members for information and necessary action.

  
Executive Officer,  
Puri Municipality, Puri.

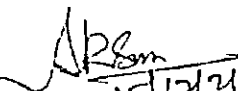
Memo No. 8629 /Date. 15-12-21

Copy to D.S.S.O.,Puri for information.


  
Executive Officer,  
Puri Municipality, Puri.

Memo No. 8630 /Date. 15-12-21


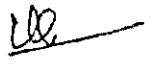
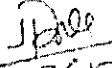

Copy to Senior Divisional Engineer, East Coast Railway, Khordha Road, Jatni, for information and necessary action.

  
Executive Officer,  
Puri Municipality, Puri.

True Copy Attested

  
CDM & PHO,  
Puri

ATTENDANCE SHEET FOR DISCUSSION OF LAND MATTER AT SANJAYJEE COLONY ON  
STD. 10.12.2021 AT 11.00A.M IN THE OFFICE CHAMBER OF THE EXECUTIVE OFFICER,  
PURI MUNICIPALITY, PURI.

| SL NO. | NAME OF THE OFFICER                              | DESIGNATION       | SIGNATURE  |
|--------|--|-------------------|--|
| 1      | Sri Saroja Kumar Swain, OAS                      | Executive Officer |                         |
| 2      | Rabindra Kumar Pradhan.                          | Tahasildar, Puri  |                         |
| 3      | Premadasu Jayaswal<br>Building Inspector<br>P.O. |                   | <br>3586199 0053        |
| 4      | Jyotirmoy Pradhan<br>Area Development Officer    |                   | <br>10-12-21 6370012365 |
| 5      |  |                   |  |
| 6      |  |                   |  |
| 7      |  |                   |  |
| 8      |  |                   |  |
| 9      |  |                   |  |
| 10     |  |                   |  |
| 11     |  |                   |  |
| 12     |  |                   |  |
| 13     |  |                   |  |

True Copy Attested

  
CDM & PHO,  
Puri



-26-

Proceeding of the Meeting held on 17.12.2021 at 11.00 A.M under the Chairmanship of the Executive officer, Puri Municipality Puri in his Office chamber in connection with living condition at CLP of Jibaramjee Palli at Lokanath Road, Puri and Sanjayjee Colony at Station Road, Puri under Puri Municipality.

A meeting was held on 17.12.21 at 11.00 A.M under the Chairmanship of Executive Officer, Puri Municipality in his office chamber in connection with living condition of CLP of Jibaram Palli at Lokanath Road, Puri and Sanjayjee Colony at Station Road, Puri under the Puri Municipality.

The following members were present the meeting.

1. Tahasildar, Puri
2. Re- Presentive of Secretary P.K.D.A, Puri


The Executive Officer, Puri Municipality Puri welcomed the member present in the meeting. At the outset the Executive Officer spoke about the purpose of the meeting. Neither the Divisional Engineer East Cost Railway, Khordha Road nor his re-presentive attended the meeting. The purposed land where Sanjayjee colony exists apparently belongs to Railway authority and in absence of Railway personnel decision could not be taken up as regards construction of toilets. The Executive Officer, Puri Municipality expressed his displeasure for non attending the meeting by the Railway authority. The committee decided to intimate Collector, Puri for non- cooperation of the Railway Authority.

The meeting ended with vote of thanks to the chair.

  
Executive Officer,  
Puri Municipality, Puri.


Memo No. 9191 /Date. 30/12/2021

Copy to all members for information and necessary action.

  
Executive Officer,  
Puri Municipality, Puri.


Memo No. 9192 /Date. 30/12/2021

Copy to D.S.S.O, Puri for information and necessary action. He is requested to place the matter before the Collector, Puri for his kind information.

  
Executive Officer,  
Puri Municipality, Puri.

Memo No. 9193 /Date. 30/12/2021

Copy to Senior Divisional Engineer, East Coast Railway, Khordha Road, Jatni for information and necessary action.


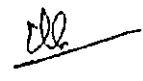
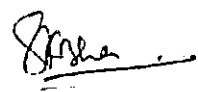

  
Executive Officer,  
Puri Municipality, Puri.

True Copy Attested


  
CDM & PHO,  
Puri



ATTENDANCE SHEET FOR DISCUSSION OF LAND MATTER AT SANJAYJEE COLONY ON DTD. 17.12.2021 AT 11.00A.M IN THE OFFICE CHAMBER OF THE EXECUTIVE OFFICER, PURI MUNICIPALITY, PURI.

| SL NO. | NAME OF THE OFFICER                | DESIGNATION                | SIGNATURE   |
|--------|------------------------------------|----------------------------|---|
| 1      | Sri Saroja Kumar Swain, OAS        | Executive Officer          |  |
| 2      | Rabindra Kumar Pradhan             | Tahsildar, Puri            |  |
| 3      | Susanta Kumar Das                  | 97777598472<br>ATR, PKDA,  |  |
| 4      | Pradyumn Kumar Swain<br>9861790252 | Building Dispector<br>Puri |  |
| 5      |                                    |                            |   |
| 6      |                                    |                            |   |
| 7      |                                    |                            |   |
| 8      |                                    |                            |   |
| 9      |                                    |                            |   |
| 10     |                                    |                            |   |
| 11     |                                    |                            |   |
| 12     |                                    |                            |   |
| 13     |                                    |                            |   |

True Copy Attested

  
CDM & PHO,  
Puri



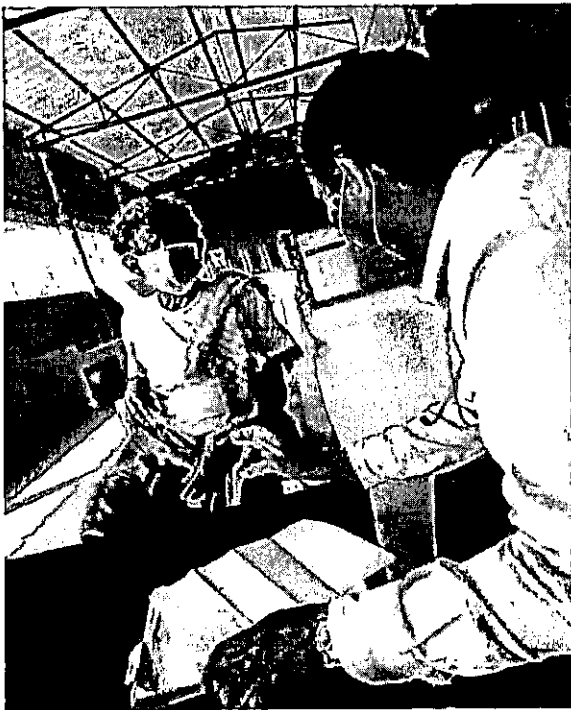
# Health Screening at Jibarampalli Leprosy Colony (Niladri Nilaya)



True Copy Attested

CDM & PHO,  
Puri

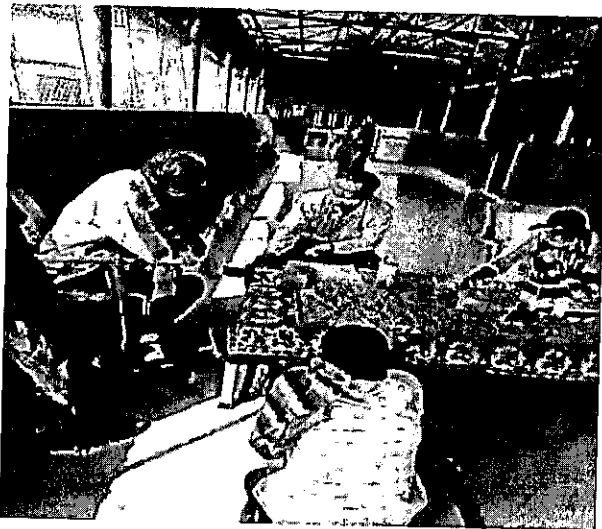
**Health Screening at Jibarampalli Leprosy Colony  
(Niladri Nilaya)**




True Copy Attested

  
CDM & PHO,  
Puri

**Health Screening at Jibarampalli Leprosy Colony  
(Niladri Nilaya)**




True Copy Attested

  
CDM & PHO,  
Puri

Health Screening, Treatment, Dressing & supply of self protection kit at Sanjayjee Leprosy Colony



True Copy Attested

  
CDM & PHO,  
Puri

Health Screening, Treatment, Dressing & supply of self protection kit at Sanjayee Leprosy Colony



True Copy Attested

  
CDM & PHO,  
Puri

Health Screening, Treatment, Dressing & supply of self protection kit at Sanjayjee Leprosy Colony



True Copy Attested

  
CDM & PHO,  
Puri

Health Screening, Treatment, Dressing & supply of self protection kit at Sanjayee Leprosy Colony



True Copy Attested

  
CDM & PHO,  
Puri



**COMPUTERISED FILING COUNTER  
ORISSA HIGH COURT,CUTTACK  
ACKNOWLEDGEMENT SLIP**

**Seat No : 105**

**Branch No : WRIT BRANCH (DIVISION  
BENCH)**

**Receipt No : 1502/2022**

**Date Of Receiving : 06/01/2022**

**Time : 01:03:59 PM**

**Case No : WP(C) 13403/2015**

**Received From : Petitioner**

**Filed By: PAMI RATH**

**Document(s) Filed :**

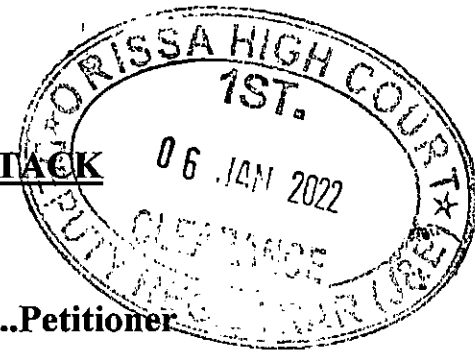
**41- Report**

**IN THE HIGH COURT OF ORISSA: CUTTACK**

**W.P.(C) No. 13403 of 2015**

Sri Bipin Bihari Pradhan

.....Petitioner



Versus


State of Orissa and Others


....Opposite Parties

**REPORT DATED 5.1.2022 ON SANJAY LEPROSY COLONY OF PURI TOWN IN PURSUANCE TO ORDER DATED 30.11.2021 AND ALSO REPORT ON JIBARAMJEE LEPROSY COLONY OF PURI (NEAR LOKANATH TEMPLE)**

**Visit Date:- 29.12.2021**

  
For **Gautam Mishra**  
(Senior Advocate)

  
**B.P. Tripathy**  
(Advocate)

  
**Pami Rath**  
(Advocate)

**CUTTACK**

**Date: 5.1.2022**